

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.23/9/AMR/2021		9 of IBC	Kayithi Infrastructure (P) Ltd Vs Navayuga Engineering Company Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Counsel for the Operational Creditor submits that settlement talks are almost at the final stage. Hence, list the matter on 03.01.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**